

(77)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/666/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : PRECISION MACHINE AND AUTO COMPONENTS
PVT LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	A. ARFAT MOHAMMED.	For A.K. - MYL Sany AND ASSOCIATES (for petitioner)	
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②	B. Karthikeyan	For S.V. Barin Rathnam (For Respondent)	
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ORDER

Counsels representing both the parties are present. Counsel for respondent filed vakalat and prayed for time to file counter and making submissions. Time is extended at request. Put up on 11.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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